

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section VI

Chapter-36

CHAPTER 36

**EXPLOSIVES; PYROTECHNIC PRODUCTS; MATCHES;
PYROPHORIC ALLOYS; CERTAIN COMBUSTIBLE PREPARATIONS**

NOTES:

1. This Chapter does not cover separate chemically defined compounds other than those described in Note 2(a) or 2(b) below.
2. The expression “articles of combustible materials” in heading 3606 applies only to:
 - (a) Metaldehyde, hexamethylenetetramine and similar substances, put up in forms (for example, tablets, sticks or similar forms) for use as fuels; fuels with a basis of alcohol, and similar prepared fuels, in solid or semi-solid form;
 - (b) Liquid or liquefied-gas fuels in containers of a kind used for filling or refilling cigarette or similar lighters and of a capacity not exceeding 300 cm³; and
 - (c) Resin torches, firelighters and the like.

Exim Code	Item Description	Policy	Policy Conditions
3601	PROPELLANT POWDERS		Imports subject to Policy Condition 1.
3601 00	<i>Propellant powders:</i>		
3601 00 10	Blasting powder	Restricted	
3601 00 20	Gun powder	Restricted	
3601 00 90	Other	Restricted	
3602	PREPARED EXPLOSIVES, OTHER THAN PROPELLANT POWDERS		Imports subject to Policy Condition 1.
3602 00	<i>Prepared explosives, other than propellant powders:</i>		
3602 00 10	Industrial explosives	Restricted	
3602 00 90	Other	Restricted	
3603	SAFETY FUSES; DETONATING FUSES; PERCUSSION OR DETONATING CAPS; IGNITERS; ELECTRIC DETENATORS		Imports subject to Policy Condition 1.
3603 00	<i>Safety fuses: detonating fuses; percussion or detonating caps; igniters; electric detonators:</i>		
	<i>Safety fuses:</i>		

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3603 00 11	For mine blasting	Restricted	
3603 00 19	Other	Restricted	
3603 00 20	Detonating fuses	Restricted	
	<i>Percussion and detonating caps:</i>		
3603 00 31	Non-ordnance	Restricted	
3603 00 39	Other	Restricted	
	<i>Igniters:</i>		
3603 00 41	Non-ordnance	Restricted	
3603 00 49	Other	Restricted	
	<i>Electric Detonators:</i>		
3603 00 51	Containing explosives electrically ignited, non-ordnance	Restricted	
3603 00 59	Other	Restricted	
3604	FIREWORKS, SIGNALLING FLARES, RAIN ROCKETS, FOG SIGNALS AND OTHER PYROTECHNIC ARTICLES		
3604 10 00	Fireworks	Restricted	
3604 90	<i>Other:</i>		
3604 90 10	Ship signals	Restricted	
3604 90 90	Other	Restricted	
3605	MATCHES; OTHER THAN PYROTECHNIC ARTICLES OF HEADING 3604		
3605 00	<i>Matches; other than pyrotechnic articles of Heading 3604:</i>		
3605 00 10	Safety matches	Restricted	
3605 00 90	Other	Restricted	Import subject to Policy Condition 1.
3606	FERRO-CERIUM AND OTHER PYROPHORIC ALLOYS IN ALL FORMS; ARTICLES OF COMBUSTIBLE MATERIALS AS SPECIFIED IN NOTE 2 TO THIS CHAPTER		
3606 10 00	Liquid or liquefied-gas fuels in containers of a kind used for filling or refilling cigarette or similar lighters and of a capacity not exceeding	Free	

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	300 cm ³		
3606 90	<i>Other:</i>		
3606 90 10	Combustible preparations	Restricted	
	<i>Other:</i>		
3606 90 91	Ferro-cerium, in all forms	Restricted	
3606 90 92	Pyrophoric alloys, in all forms	Restricted	
3606 90 93	DNPT (Dinitroso-penta-methylene tetramine)	Restricted	
3606 90 99	Others	Restricted	

Policy Conditions of this Chapter:

1. Import of items classified under Exim Head 3601, 3602, 3603 and Exim Code No. 3605 00 90 may be permitted to Government Departments and Public Sector Undertakings on the recommendation of the Chief Controller of Explosives, Nagpur, Government of India (details can be accessed from website: <http://peso.gov.in/contactus.aspx>).